



NOTIFICATION No. 127 / 2018

The Government in G.O.(Ms).No.4, Backward Classes, Most Backward Classes and Minorities Welfare (T2) Department, dated 20.01.2017, have issued orders for the constitution of Tamil Nadu Waqf Tribunal at Chennai .

Tmt. A.Balkis, District Judge, functioning as Sessions Judge, Sessions Court for trial of cases relating to Communal Clashes, Madurai, who has been appointed as Chairman, Tamil Nadu Waqf Tribunal, Chennai, in the newly sanctioned Tribunal vide G.O.(MS).No.22, Backward, Most Backward Classes and Minorities Welfare (T2) Department, dated 24.04.2017, is transferred and posted as Chairman, Tamil Nadu Waqf Tribunal, Chennai, on deputation basis.

HIGH COURT, MADRAS.
DATED: 31.07.2018.

P. J. S.
21/7/18
REGISTRAR GENERAL

To

1. Tmt. A.Balkis, Sessions Judge, Sessions Court for trial of cases relating to Communal Clashes, Madurai.
2. The Sessions Judge, Sessions Court for trial of cases relating to Communal Clashes, Madurai.
3. The Principal Judge, City Civil Court, Chennai.
4. The Principal District Judge, Madurai.
5. The Chief Judicial Magistrate, Madurai.
6. The Senior Accounts Officer (GAD-IV), Office of the Principal Accountant General (A & E), Chennai-18.
7. The Pay and Accounts Officer; High Court, Madras.
8. The Pay and Accounts Officer, Madurai.

Copy to :

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law/ Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.

5. The Registrar (Vigilance), High Court, Madras. (12 copies)
6. The Registrar (IT-cum-Statistics), High Court, Madras.
7. The Registrar (Judicial), High Court, Madras.
8. The Director, Tamil Nadu Mediation and Conciliation Centre, High Court, Madras.
9. The Registrar (Management), High Court, Madras.
10. The Registrar (Special Cell), High Court, Madras.
11. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
12. The Registrar (District Judiciary), High Court, Madras.
13. The Additional Registrar-I (Vigilance), High Court, Madras.
14. The Registrar (Administration), High Court, Madras.
15. The Registrar-cum-Special Officer (Liaisoning), High Court, Madras.
16. The Registrar (Recruitment), High Court, Madras.
17. The Official Assignee, High Court, Madras.
18. The Additional Registrar General, Madurai Bench of Madras High Court, Madurai.
19. The Additional Registrar-II (Vigilance), Madurai Bench of Madras High Court, Madurai.
20. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
21. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
22. The Additional Registrar (IT & Statistics), Madurai Bench of Madras High Court, Madurai.
23. All the Principal District Judges.
24. The Director, Tamil Nadu State Judicial Academy, No.30 (95), P.S.K.R.Salai (Greenways Road), R.A.Puram, Chennai-28.
25. The Deputy Director, Tamil Nadu State Judicial Academy, Regional Centres, Coimbatore / Madurai.
26. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
27. The Secretary, High Court Legal Services Committee, Chennai.
28. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
29. The Chief Accounts Officer, High Court, Madras.
30. The Assistant Registrar, Admn.I / Admn.II / Admn.IV / Per.Admn. / A.S. / Rules / Computer / Pondicherry, High Court, Madras.
31. The Court Managers I / II, High Court, Madras.
32. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell / Computer (Server Room), High Court, Madras.
33. The Section Officer, "B" Section, Madurai Bench of Madras High Court, Madurai.
34. The Technical Director, NIC, High Court, Madras.
35. The Record Keeper, A.D. Records, High Court, Madras.

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R.O.C.No./78036/2016-B2



OFFICIAL MEMORANDUM

Sub: Courts and Judges – Tmt. A.Balkis, Sessions Judge, Sessions Court for trial of cases relating to Communal Clashes, Madurai - transferred and posted on deputation basis as Chairman, Tamil Nadu Waqf Tribunal, Chennai in the newly sanctioned Tribunal - Notification issued - Joining instructions – Issued.

Ref: High Court's Notification No. 127 / 2018 dated : 31.07.2018.

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Tmt. A.Balkis, District Judge, functioning as Sessions Judge, Sessions Court for Trial of Cases relating to Communal Clashes, Madurai, who has been transferred and posted on deputation basis as Chairman, Tamil Nadu Waqf Tribunal, Chennai, in the newly sanctioned Tribunal, vide High Court's Notification cited above, is required to handover charge of her post to the III Additional District Judge (PCR), Madurai and the post of Sessions Judge, Mahalir Neethimandram, Madurai which she is now holding as full additional charge to the I Additional District Judge, Madurai, on 31.07.2018 A.N. and assume charge of her new post, within the joining time prescribed under relevant Rules.

The III Additional District Judge, ^(PCR) Madurai, is required to hold full additional charge of the post of Sessions Judge, Sessions Court for trial of cases relating to Communal Clashes, Madurai, until further orders.

The I Additional District Judge, Madurai, is required to hold full additional charge of the post of Sessions Judge, Mahalir Neethimandram, Madurai, until further orders.

HIGH COURT, MADRAS.
DATED: 31.07.2018.

R. S. M.
21/7/18
REGISTRAR GENERAL

To

1. Tmt. A.Balkis, Sessions Judge, Sessions Court for trial of cases relating to Communal Clashes, Madurai.
2. The Sessions Judge, Sessions Court for trial of cases relating to Communal Clashes, Madurai.
3. The I Additional District Judge, Madurai.
4. The III Additional District Judge (PCR), Madurai.
5. The Sessions Judge, Mahalir Neethimandram, Madurai.
6. The Principal Judge, City Civil Court, Chennai.
7. The Principal District Judge, Madurai.
8. The Chief Judicial Magistrate, Madurai.
9. The Senior Accounts Officer (GAD-IV), Office of the Principal Accountant General (A & E), Chennai-18.
10. The Pay and Accounts Officer, High Court, Madras.
11. The Pay and Accounts Officer, Madurai.

Copy to

The Record Keeper, A.D. Records, High Court, Madras.